F.No. 32011/7/2011-Ad.II Government of India Ministry of Corporate Affairs

New Delhi, dated 14-06-2011

Office Memorandum

Subject: Approval of the DPC Meeting held in RD (NR) Noida on 2.6.2011 for promotions of 13 UDCs as Adhoc JTAs.

The undersigned is directed to refer to the DPC Minutes (<u>Annexure A</u>) received vide Letter No. 5(46)ERD/2011/1634 dated 3-6-2011 and the Office Order of promotions issued by RD(NR) Noida No. 5(46)/ERD/2011/1624 dated 3-6-2011 and to convey the approval of the competent authority, <u>on ex-post facto basis</u>, for DPC recommendations for thirteen (13) promotions mentioned in office order dated 3.6.2011.

- 2. The JS(A) in MCA is the appointing authority for Group B posts like JTAs. Therefore, RD(NR) Noida, is requested that, in future, before issuing any promotion orders, either ad-hoc or regular, in respect of Group B posts, **prior approval** of DPC recommendations may be taken from the Ministry.
- 3. The revised staff strength (with vacancy year and DR/DP break-up) in all Group B/C posts/grades in NR region and the 'certificate' that all promotions <u>upto vacancy year 2011-2012</u> had been completed, is also urgently required from RD (NR) Noida.

Enclosed --- Annexure A (3 page DPC Minutes)

(R K Pandey)

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1. All RDs

2. E.Gov. Cell for loading in Employees Corner/Promotions